

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/021/243/2016

HYDERABAD, this the 31st day of January, 2020



**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

Dr. I. Prince Devadason, S/o. G. Immanuel,
Aged about 45 years,
Occ: Senior Scientist (under suspension),
National Research Centre on Meat,
Changicherla, Hyderabad,
R/o. Hyderabad.

... Applicant

(By Advocate: Mr. J. Sudheer)

Vs.

1. The Secretary,
ICAR, Krishi Bhavan,
New Delhi – 110 001.
2. The Director,
National Research Centre on Meat,
Chengicherla,
Hyderabad – 500 092.
3. Dr. V.V. Kulkarni,
Aged 55 years,
S/o. Mr. Vinayak Kulkarni,
Villa No.239, Silver Oak Bungalows,
Phase-II, Cherlapally,
Hyderabad – 500 051
Telangana.
4. Dr. B.S. Prakash,
Assistant Director General (AN&P),
Animal Sciences Section,
ICAR, Krishi Bhavan,
New Delhi – 110 001.
5. Prof. Dr. D. Madhuri,
Professor & Head,
Dept. of Veterinary Pathology,
College of Veterinary Sciences,
Rajendranagar, Hyderabad – 500 030.
Chairperson, ICC,
National Research Centre on Meat.
6. Ms. Padmaja,
Contractual Staff (Lab of Dr. M. Muthukumar),

National Research Centre on Meat,
Chengicherla,
Hyderabad 500 092.

7. Ms. Divya,
(Contractual staff in the Library and under
the supervision of Dr. C. Ramakrishna)
National Research Centre on Meat,
Chengicherla,
Hyderabad 500 092.
8. Ms. Swaroopa Rani,
(Contractual staff in the office under
the supervision of Sh. Chandrasekhar)
National Research Centre on Meat,
Chengicherla,
Hyderabad 500 092.
9. Ms. Usha Rani, D/o. Mr. K. Gopal,
H.No.2-4-717/2, Shyam Nagar,
Kachiguda, Hyderabad 500 027.
10. Ms. Kanchana Kommi, T-3 (under the
Supervision of Dr. M. Muthukumar),
National Research Centre on Meat,
Chengicherla, Hyderabad 500 092.
11. Dr. A.R. Sen, Principal Scientist,
Central Institute for Fisheries Education,
CIFE Kolkata Centre,
32, G.N. Block, Sector-V, Salt Lake City,
Kolkata, West Bengal 700 091.
12. Dr. M. Muthukumar, Senior Scientist,
National Research Centre on Meat,
Chengicherla, Hyderabad 500 092.
13. Dr. B.M. Naveena, Senior Scientist,
National Research Centre on Meat,
Chengicherla, Hyderabad 500 092.
14. Shri Chandrasekhar,
Asst. Administrative Officer,
National Research Centre on Meat,
Chengicherla, Hyderabad 500 092.
15. Mr. Phani Kumar, T-3,
National Research Centre on Meat,
Chengicherla, Hyderabad 500 092.
16. Mr. Praveen Kumar,
Highly Skilled in the Lab of Dr. B.M. Naveena,
National Research Centre on Meat,
Chengicherla, Hyderabad 500 092.
17. Dr. C. Ramakrishna,
Senior Scientist,
National Research Centre on Meat,
Chengicherla, Hyderabad 500 092.
Member illegally reconstituted ICC,
National Research Centre on Meat.
18. Dr. L.R. Chatlode, Scientist-Senior Scale,





National Research Centre on Meant,
Hyderabad 6 500 092
Member illegally reconstituted ICC,
National Research Centre on Meat.

19. Mr. Nitin Kant Suraj,
Office Assistant,
National Research Centre on Meat,
Chengicherla, Hyderabad - 500 092
Member illegally reconstituted ICC
National Research Centre on Meat.

20. Smt. V. Kalpana, UDC,
National Research Centre on Meat,
Chengicherla, Hyderabad - 500 092
Member illegally reconstituted ICC
National Research Centre on Meat.

21. Smt. C. Padmaja,
Personal Assistant,
National Research Centre on Meat,
Chengicherla, Hyderabad - 500 092
Member illegally reconstituted ICC
National Research Centre on Meat.

22. Dr. Girish Patil,
Senior Scientist,
National Research Centre on PIG
Indian Council of Agricultural Research
Rani (Near Airport),
Guwahati - 781 131.

23. Dr. Kalpana Sastry,
Principal Scientist and Jt. Director, NAARM,
Rajendra Nagar,
Hyderabad - 500 030.
Presiding Officer,
ICC National Research Centre on Meat,
Hyderabad from 2.6.2012 to 15.8.2013
Vide Office Order dated 2.6.2012 F.No.2-58/03/NRCM.

24. Dr. Sandhya Shenoy,
Principal Scientist,
NAARM, Rajendra Nagar,
Hyderabad - 500 030
Presiding Officer,
ICC National Research Centre on Meat, Hyderabad
From 16.8.2013 to 2.8.2014
Vide Office Order dated 16.8.2013 F.No.2-58/NRCM

... Respondents

(By Advocate: Mr. G. Jaya Prakash Babu, SC for ICAR)



O R D E R (ORAL)

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman

The applicant was working as Senior Scientist in the National Research Centre on Meat at Hyderabad, a Wing of Indian Council of Agricultural Research. In the year 2016, he was transferred to the Indian Veterinary Research Institute, Izatnagar, Bareilly. It is stated that while working at Hyderabad, he was subjected to several inconveniences, such as being placed under suspension, allegations under The Sexual Harassment Of Women At Workplace (Prevention, Prohibition and Redressal) Act, 2013 and the like. In this O.A., he sought the relief in the form of a direction to the concerned respondents, to take action against the respondents, who were responsible for initiation of such proceedings.

2. We heard Sri J. Sudheer, learned counsel for the applicant and Sri G. Jaya Prakash Babu, learned counsel for the respondents.

3. The applicant is now working at Bareilly, on being transferred. The various steps that have been taken while he was working at Hyderabad, cannot be adjudicated at this stage. Further, the manner in which, the proceedings have ended, needs to be verified at the highest level. In case the applicant has any grievance, he can put forward the same in a precise form, and submit representation to the 1st respondent. It is needless to mention, the same shall be considered on its own merit, and the applicant be informed about the result of

the consideration. This order shall not be construed as expressive of any view on the points urged by the applicant.

4. With the above observations, the O.A. is disposed of. There shall be no order as to costs.



(B.V. SUDHAKAR)
MEMBER (ADMN.)

(JUSTICE L. NARASIMHA REDDY)
CHAIRMAN

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